

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT)(Ins) No. 306 of 2019

IN THE MATTER OF:

Pradeep M.R

...Appellant

Versus

**Ravindra Belayur RP of M/s. Merchem Ltd
& 2 Ors.**

...Respondents

Present

For Appellant: Mr. Kartik Malhotra, Advocate

**For Respondent: Mr. P.V. Dinesh and Mr. R.S. Lakshman, Advocates for R-2
Mr. K.V. Balakrishnan and Mr. Rahul Sharma, Advocate for
R-1
Ms. Pooja M. Saigal and Mr. Akshay Gupta, Advocate for R-3**

With

Company Appeal (AT)(Ins) No. 307 of 2019

IN THE MATTER OF:

M/s. Merchem (India) Pvt. Ltd & Anr.

...Appellants

Versus

**Ravindra Belayur, RP of Merchem Ltd
& 2 Ors.**

...Respondents

Present

**For Appellant: Mr. S. Santanam Swaminadhan and Ms. Nishtha Khurana,
Advocates.**

**For Respondent: Mr. K.V. Balakrishnan and Mr. Rahul Sharma, Advocates for
R-1
Mr. P.V. Dinesh and Mr. R.S. Lakshman Advocates for R-2
Ms. Pooja M. Saigal and Mr. Akshay Gupta, Advovates for R-
3**

Company Appeal (AT)(Ins) No. 307,307& 315 of 2019

With
Company Appeal (AT)(Ins) No. 315 of 2019

IN THE MATTER OF:

P.E. Thomas

...Appellant

Versus

**Ravindra Belayur, RP of M/s. Merchem Ltd.
& 2 Ors.**

...Respondents

Present

For Appellant: Mr. Sumit Kumar Chauhan Advocate

For Respondent: Mr. K.V. Balakrishnan and Mr. Rahul Sharma, Advocates for R-1

Mr. P.V. Dinesh and Mr. R.S. Lakshman Advocates for R-2

Ms. Pooja M. Saigal and Mr. Akshay Gupta, Advovates for R-3

O R D E R

29.07.2019 Due to paucity of time the matter could not be taken up.
Post these appeals 'for Admission (After Notice)' on 16th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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